

HIGH COURT OF CHHATTISGARH, BILASPUR

ENDORSEMENT

Endt. No. 435 /
III-6-5/16 (JJC-59)

Bilaspur, dated 12th 01/2021

Copy of Notification No. F 11-3/2013/WCD/50, dated 26.12.2020 issued by the Deputy Secretary, Government of Chhattisgarh, Department of Women & Child Development, Mantralaya, Mahanadi Bhawan, Nawa Raipur, Atal Nagar is forwarded to :-

- (1) Deputy Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (2) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (3) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (4) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (5) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (6) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (7) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (8) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (9) Private Secretary to Hon'ble Shri Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (10) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (11) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (12) Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (13) Private Secretary to Hon'ble Mrs. Justice Vimla Singh Kapoor, High Court of Chhattisgarh, Bilaspur *for kind information of her Lordship.*
- (14) Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur *for kind information of her Lordship.*
- (15) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur *for information.*
- (16) Registrar (Vigilance/I.&E./S.&A.Cell), High Court of Chhattisgarh, Bilaspur *for information.*
- (17) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur *for information.*
- (18) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, Atal Nagar, Raipur *for information.*
- (19) District & Sessions Judge, Koriya (Balkunthpur) *for information & necessary action.*
- (20) Joint Registrar (S.&A. Cell/ C.S.J.A.), High Court of Chhattisgarh, Bilaspur *for information.*
- (21) Additional Registrar (Judicial/D.E. & E./Admn./O/o R.G. & E.), High Court of Chhattisgarh, Bilaspur *for information.*
- (22) Central Project Coordinator, E-Courts Mission Mode Project-cum-I/c Registrar (Computerization), High Court of Chhattisgarh, Bilaspur *for information.*

- (23) Member-Secretary, Chhattisgarh State Legal Services Authority, Vidhik Sewa Marg, Bilaspur *for information.*
- (24) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur *for information.*
- (25) Ku. Reshma Bairagi, II CJ-I, Baikunthpur *for information & compliance.*
- (26) Accounts Officer, High Court of Chhattisgarh, Bilaspur *for information.*
- (27) Deputy Registrar (Confidential/Vigilance and I. & E./ Works), High Court of Chhattisgarh, Bilaspur *for information.*
- (28) Assistant Registrar / Section Officer / In-charge, Accounts / Budget / Checker / Complaint / District Establishment / Establishment / I.&E. / Juvenile Justice Cell / Pension / Protocol / Record Room(Admn.) / O/o R.G. / S.&A. Cell / Vigilance / Works Sections, High Court of Chhattisgarh, Bilaspur *for information and necessary action.*
- (29) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this Notification in the official web-site of this High Court.

A w a o
[2.01.2021]
(DEEPAK KUMAR TIWARI)
REGISTRAR GENERAL

Government of Chhattisgarh
Women and Child Development Department
Mantralaya, Mahanadi Bhawan, Nawa Raipur, Atal Nagar

// Notification //

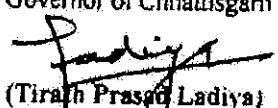
Nawa Raipur, Atal Nagar, Dated: 26/12/2020

NO. F 11-3/2013/WCD/50, in exercise of the powers conferred by sub-section (1) of section (2) of Section 5 of the Juvenile Justice (Care and Protection of Children) Act, 2015 (No. 2 of 2015), the State Government hereby reconstitutes the Juvenile Justice Boards by notifying Judge (Principal Magistrate) mentioned in column (4) as Chairman and including Social workers duly selected by the State Level Selection Committee as member for the area mentioned in column (3) of the table below, namely:-

TABLE

S.No.	Name of the Juvenile Justice Board	Area/Revenue District	Name of the Chairman (Principal Magistrate) of the Juvenile Justice Board
(1)	(2)	(3)	(4)
	Baikunthpur	Korea	Ku. Reshma Bairagi, II CJ-I Baikunthpur

By order and in the name of the
Governor of Chhattisgarh


(Tirath Prasad Ladiya)
Deputy Secretary
Govt. of Chhattisgarh

Department of Women and Child Development

Endos. NO. F 11-3/2013/WCD/50


Nawa Raipur, Atal Nagar, Dated 26/12/2020


Copy Forwarded To:

1. Special Assistant, Honorable Minister, Department of Women & Child Development Government of Chhattisgarh, Raipur for information.
2. Registrar General Honorable High Court Chhattisgarh Bilaspur for information in reference to the endorsed letter no. 8095 III-6-5/16(JJC-59) Bilaspur, Dated 15 September 2020.
3. Principal Secretary Govt. of Chhattisgarh, Home Department, Raipur for information and necessary action.
4. Principal Secretary Govt. of Chhattisgarh, Law & Legislative Affairs Department, Raipur for information and necessary action.
5. Secretary Govt. of Chhattisgarh, General Administration Department Raipur for information and necessary action.
6. Honourable District & Session Judge District _____ of Chhattisgarh for information and necessary action.
7. Director General of Police, Police Headquarter, Raipur for information & necessary action.
8. Director, Directorate of Women and Child Development, Chhattisgarh Raipur for information and necessary action.

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6. Divisional Commissioner-Surgam
10. Charanje Meheri (A.K. Shri. Smt. Jit) of Juvenile Justice Board, the
Workers Committee for information and necessary action.
11. Collector, Surgam of Chhattisgarh for information and necessary action.
12. Dist. Programming Officer, District Women and Child Development Office, Department of Women
and Child Development, Surgam for information and necessary action.
13. Superintendent, Observation Home Place of Safety Special Home
for information and necessary action.
14. Controller, Government Press, Naya Raipur Atal Nagar for publication in the Next Gazette.


Deputy Secretary
Govt. of Chhattisgarh

 Department of Women and Child Development